National Company Law Tribunal

Allahabad Bench

CP NO. 96/ND/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017

NAME OF THE COMPANY: from Avtar Agranwal VIS Anupam in frabuld LAd

SECTION OF THE COMPANIES ACT: U/S 397 398

Sl. NO. Name Designation Representation Signature

1.

2.

CP No.96/ND/2016

Advocate, Sri Ashutosh Gupta for the petitioner. Sri Santosh Kumar Nigam, proxy for the respondent counsel. The respondent counsel seeks time to file reply, which is not yet filed. Infact, in the present matter a conditional opportunity was granted to the respondent on making payment of the cost. Yet, the same has not been complied with.

Keeping in view of this, the case is fixed for consequential order.

The matter be listed on 18th September, 2017.

Date: 21.08.2017

Shri H.P. Chaturvedi (Member (Judicial)

Typed by P.K.Jyoti